

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at Panaji-Goa that on Friday, 27th January 2017 :

I

The Division Bench comprising the Hon'ble the Chief Justice and the Hon'ble Shri Justice F.M. Reis will take up the matters, as per the Board to be notified separately.

II

The Hon'ble Shri Justice F. M. Reis, sitting singly will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before Hon'ble Shri Justice C.V. Bhadang.

High Court, Appellate Side
Bombay.

th
19 January 2017

12/01/17
R.M. Joshi
(Registrar Judl-I)

Approved

G. Talli
Chief Justice